


36

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 134/BB/ 2017	-	For clarification	Rule-6 of IB	K.R. Prabhu Vs Scorpio Engineering Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	VIKRAM PITADKE 9900643470	Petitioner/ Operational creditor	

ORDER

Counsel for Petitioner is present. He reported the Tribunal that he has filed revised Form 5. Registry to verify and put up note. Counsel to comply the same. Time granted till 05.02.2018.


Member (T)


Member (J)